

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
(Through web-based video conferencing platform)**

**ITEM No.15  
I.A.No.199/2022 in  
C.P.(IB)No.36/BB/2021**

**IN THE MATTER OF:**

M/s. Royal Oak Furniture India LLP ... Petitioner

**Order under Section 10 of I&B Code, 2016**

**Order delivered on 15.11.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the IRP : Shri Vivekananda along with  
Shri Raghunathan Krishnaswamy, IRP

**ORDER**

1. Heard Shri Vivekananda, learned Counsel appearing for the IRP and Shri Raghunathan Krishnaswamy, learned IRP.
2. **Order Reserved in I.A.No.199/2022.**

- Sol -

**(MANOJ KUMAR DUBEY) ✓  
MEMBER (TECHNICAL)**

- Sol -

**(KISHORE VEMULAPALLI)  
MEMBER (JUDICIAL)**